

ITEM NO.67

COURT NO.9

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 729/2020

(Arising out of impugned final judgment and order dated 07-08-2018
in MCA No. 3/2018 passed by the High Court of Gujarat at Ahmedabad)

ALIFIYA HUSENBHAI KESHARIYA

Petitioner(s)

VERSUS

SIDDIQ ISMAIL SINDHI & ORS.

Respondent(s)

Date : 23-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)

Ms. Aditi Anil Dani, AOR
Mr. Yashas R K, Adv.

For Respondent(s)

Ms. Nidhi Sahay, Adv.
Mr. Shashank Manish, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(NIDHI AHUJA)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR